

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3008  
ANSWERED ON:30.08.2012  
SAFETY OF DAMS AND RIVERS  
Siricilla Shri Rajaiah

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether some dams and rivers have no safety certificates and obtained duplicate certificates in some States for various purposes;
- (b) if so, the details thereof, State-wise including Southern States and the reasons therefor; and
- (c) the corrective steps taken so far?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) No, Madam. 'Water' being a State Subject, the Dams are planned, constructed, maintained and operated by the concerned State Governments with envisaged safety aspects as deemed appropriate by them. The issue of safety certificate does not arise.
- (b) & (c) Questions do not arise.